

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4270

ANSWERED ON:20.02.2014

DIAL

Owaisi Shri Asaduddin

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the details of total earnings so far earned by Delhi International Airports Ltd. (DIAL) from IGI Airport and the revenue earned by the Government after taking over of the airport by DIAL;
- (b) whether transfer of land to DIAL was done without any physical survey;
- (c) if so, whether the Government proposes to conduct any enquiry on the land with DIAL including CAG Audit; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a): Since taking over the Indira Gandhi International Airport (IGIA), New Delhi, the earnings of M/s Delhi International Airport Pvt. Ltd. (DIAL) upto FY 2012-13 amounts to Rs. 9716.84 crores out of which the share of Airports Authority of India (AAI) is Rs. 4468.77 crores.
- (b): The land was made available to M/s DIAL as per the Lease Deed. No separate survey of land was carried out before transfer of land to DIAL.
- (c) & (d): Comptroller & Auditor General of India (C&AG), vide its Report No.5 of 2012- 13, has already carried out performance audit on the implementation of Public Private Partnership at IGIA, Delhi including the issues relating to land.